

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

IA No. 22561/2020 - APPLICATION FOR SUBSTITUTION

IA No. 22565/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

IA No. 22567/2020 - EXEMPTION FROM FILING O.T.)

Date : 02-08-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR
Mr. Sushant Kumar Yadav, Adv.
Mr. Rahul Ranjan Singh, Adv.
Mr. Gaurav Lomes, Adv.
Ms. Prithvi Yadav, Adv.

For Respondent(s)

Ms. Namita Choudhary, AOR
Mr. Bhaskar Mishra, Adv.
Mr. Manish Kumar Chaudhary, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

The office report indicates that proposed Lr. Nos. 1(1) to 1(5) have refused to accept the notice sent to them by post as well as by Trial Court. Hence, service is deemed to be completed qua the said respondents, but no one has entered appearance on their behalf.

Place the IA for substitution to bring on record the said proposed Lrs. before Hon'ble Judge-in-Chambers for further directions, as the same is yet not allowed.

S.P.S. LALER
Registrar

PM